

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/021/00320/2020

HYDERABAD, this the 2nd day of September, 2020.



THE HON'BLE MR.ASHISH KALIA : JUDICIAL MEMBER
THE HON'BLE MR.B.V.SUDHAKAR : ADMINISTRATIVE MEMBER

S. Rajender S/o late S.Venkati, Gr 'C',
Trackman-IV O/o SSE/P.Way/PDPL,S.C.Rly,
Aged 40 years, R/o H.No.1-28, Saipeta Village,
Darmhasagar (M), Warangal Dist., 506 142,
Telangana. ..Applicant

(By Advocate : Mr.G.Pawana Murthy)

Vs.

UoI Rep., by its.,

1. The General Manager,
South Central Railway, Secunderabad.
2. The Chief Personnel Officer,
South Central Railway, 4th Floor,
Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager,
South Central Railway, Secunderabad Division,
Sanchalan Bhavan, Secunderabad.
4. The Sr. Divisional Personnel Officer,
South Central Railway, Secunderabad Division,
Sanchalan Bhavan, Secunderabad.Respondents

(By Advocate : Mr.S.M.Patnaik, SC for Railways)

Oral Order

(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)

Through Video Conferencing

Mr. Bhavani Shankar representing Mr.G.Pawana Murthy, learned

counsel for the applicant submits that the applicant would like to withdraw the OA as he got the relief from the Respondents.



2. Accordingly the Original Application is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

p.v.